

# **HIGH COURT OF ORISSA : CUTTACK**

## **N O T I C E**

**No.III-04/2024/ 3945**

**Date: 24.02.2026**

**DOCUMENT VERIFICATION AND VIVA- VOCE TEST TO BE HELD ON  
28.02.2026 FOR RECRUITMENT TO THE POSTS OF ASSISTANT  
SECTION OFFICER PURSUANT TO ADVERTISEMENT NO. 02/2024**

The 350 candidates who have qualified in the Computer Application Test vide [Court's Notice No. 3042 dated 21.02.2026](#) are hereby informed to appear in Document Verification followed by the Viva-Voce Test as per following schedule:

<b>Date</b>	<b>Time</b>	<b>Venue</b>	<b>Reporting Time</b>
28.02.2026 (SATURDAY)	08:00 A.M. onwards	New Conference Hall, High Court of Orissa, Cuttack	07:30 A.M.

**The candidates are to bring their Admit Cards issued for Computer Application Test as no separate admit card will be issued for appearing in the Viva –Voce Test.**

For the purpose of verification of documents the candidates are to come prepared with the following original certificates/testimonials along with a set of self-attested photocopies thereof which have been **uploaded during application registration**.

1. E-Admit Card of Computer Application Test.
2. Copy of the online application form.
3. One passport size color photograph.

**Documents in following order to be produced in original**

1. Aadhaar card.
2. HSC or equivalent certificate in support of age.
3. Certificate of Bachelors degree from a recognised University or such other qualification equivalent thereto.
4. Certificate showing adequate knowledge in Computer Application.
5. Certificate of good character from the Institution last attended, or from two persons of repute, one of whom must be a Gazetted Officer.

6. Certificates from the competent authority indicating the category of the caste or the tribe or the class of the applicant, in case he or she belongs to the Scheduled Caste, Scheduled Tribe or SEBC who claims age relaxation and reservation under such category.
7. Discharge Certificate and Affidavit (in case of Ex-Servicemen).
8. Medical Certificate or Disability Certificate (in case of PwD).
9. Sports Certificate (in case of Sports Person).
10. NOC/ letter of permission from the Competent Authority for candidates working in Government offices.
11. Service Certificate in case of Group-“C” and Group-“D” employees of the High Court of Orissa.
12. Notification in the Odisha Gazette in support of his/her change/alteration/modification of name/ surname. (Wherever applicable)

The Candidates are advised to visit the Court's website regularly for other updates in connection with this recruitment.

In case of any guidance/information on this notice & recruitment, candidates may contact over Mobile number 9437498780 on working days between 10.30 A.M. to 05.00 P.M.

**By Order**

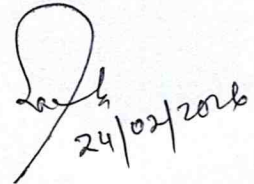
**Sd/- S. K. Dash Ray**

**Registrar, Examination**

**Memo No. 3946(2) Dated 24.02.2026**

Copy forwarded to:

- 1) Notice Board of the Court,
- 2) The Superintendent, Computer Section with a request to upload the above notice in Court's website.



**Registrar, Examination**